

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4389
ANSWERED ON:30.08.2011
FUNDS FOR STRENGTHENING PRISONS
Patle Kamla Devi

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has received any proposal from Chhattisgarh under the 13th Finance Commission regarding funds for upgradation of prisons;
- (b) if so, the details thereof and the total funds sanctioned by the Union Government against the proposal;
- (c) whether the State Government has requested the Union Government to grant/ release the remaining funds sought for the purpose;
- (d) if so, the details thereof and the reaction of the Government thereto;
- (e) whether the Union Government has taken any steps for strengthening the security arrangements of the prisons under the special infrastructure scheme; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) to (d): The Government of Chhattisgarh has submitted a proposal for release of Rs. 37.50 crore for prison infrastructure for the year 2011-12 for construction of 17 barracks in 7 jails, construction of RCC double wall in 5 jails, construction of 152 quarters in multistory complex and enhancement of boundary wall in 7 jails. The Thirteenth Finance Commission in its report has recommended Rs. 150 crore for Strengthening of Prison Infrastructure in Chhattisgarh for the period 2011-15.

(e) to (f): The funds are released by the Central Government to the States affected by Left Wing Extremism (LWE) under the Special Infrastructure Scheme (SIS) for implementing works including strengthening of existing jails and Magazines (Armouries/Bells of Arms) which are at risk of attack by Naxalites.